Tribal University in Telangana

1908. SHRIMATI GUNDU SUDHARANI: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) when the announcement was made with regard to setting up of Tribal University in Telangana;
- (b) whether it is a fact that there are more tribals in Warangal so it would be more appropriate to set up Tribal University in Warangal; and
 - (c) if so, the present status of Tribal University in Telangana?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA): (a) to (c) Section 94 of the Andhra Pradesh Reorganisation Act, 2014, provides that the Central Government is to take measures for progress and development of successor States. Thirteenth Schedule therein under Education sub-head States that the Government of India shall establish a Tribal University each in the State of Andhra Pradesh and in the State of Telangana. As informed by the Ministry of Human Resource Development, the State Government of Telangana is yet to offer land free of cost for establishment of Tribal University.

Professor Virginius Xaxa Committee on tribal communities

1909. PROF. MIRNAL MIRI: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether a High Level Committee on Socio-Economic, Health and Educational Status of Tribal Communities of India was constituted at the instance of the Prime Minister in August, 2013 under the Chairmanship of Professor Virginius Xaxa and that the Committee submitted its report in May 2014;
- (b) if so, whether the recommendations made in the report of the Committee have been accepted fully or in part by Government; and
- (c) if so, what further steps are being contemplated by Government and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA): (a) A High Level Committee (HLC) on Socio-Economic, Health and Educational Status of Tribal Communities of India constituted in August, 2013 under the Chairmanship of Prof. Virginius Xaxa has submitted its report on 29th May, 2015.

(b) and (c) No decision on the recommendations has been made as these recommendations have been forwarded to the Ministries/Departments and Tribal Welfare Departments of States to furnish their views/comments.

Non-allocation of funds for strengthening education among ST girls in A.P.

- 1910. SHRI C. M. RAMESH: Will the Minister of TRIBAL AFFAIRS be pleased to state:
- (a) whether it is a fact that under the scheme for strengthening education among ST girls in low literacy districts, no funds have been allocated in 2012-13 and 2013-14 for Andhra Pradesh;
- (b) whether under pre-matric scholarship for ST students, no funds have been allocated for 2012-13; and
 - (c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA): (a) The Ministry is implementing a Central Sector Scheme exclusively for Scheduled Tribe (ST) girls namely "Strengthening Education among ST girls in Low Literacy Districts." The Scheme is need based and demand driven, and therefore fund allocation is scheme-wise, not State-wise. The details of budget allocation for the year 2012-13 and 2013-14 under the scheme is as under:

(₹ in crores)

Name of the Scheme	2012-13		2013-14	
	BE	RE	BE	RE
Strengthening Education among	40.00	14.61	40.00	42.00
Scheduled Tribe Girls in Low				
Literacy Districts				

Grants-in-aid under the scheme are considered on receipt of recommendation of the State Government, inspection report, complete proposal with requisite documents as per the norms of the Scheme, General Financial Rules, 2005 and utilisation certificates for previous grants. No funds have been released to Andhra Pradesh during the years 2012-13 and 2013-14 for want of complete proposals. However, grants-in-aid of ₹ 52,07,920/- for the year 2012-13 and ₹ 7,12,54,290/- for the year 2013-14 have been released during the financial years 2014-15 and 2015-16, respectively to Andhra